

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-27/2005/8901/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Bablu Sutradhar,
District and Sessions Judge,
West Karbi Anglong, Hamren,
Assam.

Dated Guwahati the 21st October, 2021.

Sub: **Casual leave with Station leave permission.**

Ref:- Your letter No.DJ/WKA/2022/CL-SL(3)/04 dtd 19.10.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.10.2022 along with station leave permission, from the evening of 20.10.2022 till the morning of 26.10.2022.**

Further, The Chief Judicial Magistrate, West Karbi Anglong, Hamren and in his absence the Munsiff cum JMFC, West Karbi Anglong, Hamren shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-27/2005/8902/A, dated , 21-10-2022

Copy forwarded for information to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)